



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 474/2015  
M.A. No. 2027/2021  
M.A. No. 373/2015**

**This the 6<sup>th</sup> Day of September, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

1. Harish Gaurh, aged 52 yrs, UDC  
S/o Late Shri M P Gaurh  
C/o 505 Army Base Workshop  
Delhi Cantt – 110010
2. Praveen Kumar Sikka, aged 52 yrs, UDC  
S/o Late Shri B.L. Sikka  
C/o 505 Army Base Workshop  
Delhi Cantt – 110010
3. Smt. Usha Choudhary, aged 53 yrs, UDC  
W/o Shri Y.K. Choudhary,  
C/o 505 Army Base Workshop  
Delhi Cantt – 110010
4. B S Meena, aged 56 yrs, UDC  
S/o Sh. Chajju Ram Meena  
C/o 505 Army Base Workshop  
Delhi Cantt – 110010
5. Shyam Dass, aged 56 yrs, UDC  
S/o Late Shri Ganesh Dass  
C/o 505 Army Base Workshop  
Delhi Cantt – 110010
6. Ved Prakash, aged 46 yrs, UDC  
S/o Shri Sunder Lal,  
C/o 505 Army Base Workshop  
Delhi Cantt – 110010



7. Sushil Kumar, aged 50 yrs, UDC  
S/o Sh. Mahesh Chand  
C/o 505 Army Base Workshop  
Delhi Cantt – 110010
8. Rakesh Kumar, aged 60 yrs, UDC (Retired)  
S/o Late Shri Amar Nath Katyal  
R/o Shorakothi, Paharganj, New Delhi – 110055
9. Prakash Chand Varshney, aged 49 yrs, UDC  
S/o Shri B. L. Gupta,  
C/o HQ Technical Group, EME,  
Delhi Cantt – 110010
10. Smt. Chander Bala, aged 50 years, UDC  
W/o Shri Raman Saini,  
C/o HQ Technical Group, EME,  
Delhi Cantt – 110010
11. Smt. Manju Lata Mishra, aged 50 yrs, UDC  
W/o Late Shri Sudhakar  
C/o HQ Technical Group, EME,  
Delhi Cantt – 110010
12. Smt. Yash Bala, aged 45 yrs, UDC  
W/o Sh. Tilak Raj,  
C/o HQ Technical Group, EME,  
Delhi Cantt – 110010
13. Smt. Sulekha, aged 44 yrs, UDC  
W/o Shri Ram Dhara,  
C/o HQ Technical Group, EME,  
Delhi Cantt – 110010
14. Krishna Prasad, aged 52 yrs, UDC  
S/o Shri Basawan Sah  
C/o HQ Technical Group, EME,  
Delhi Cantt – 110010

... Applicants

(By Advocate : Shri B.L. Wanchoo)

**Versus**

1. Union of India  
Through Secretary,  
Ministry of Defence,  
South Block,  
New Delhi – 110011
2. Director General EME  
'B' Block Hutmants,  
Army HQs  
New Delhi – 110011
3. Commander  
HQ Technical Group, EME,  
Delhi Cantt – 110010
4. Chief Record Officer,  
EME Records  
PIN 900453  
C/o 56 APO
5. Commandant  
505 Army Base Workshop  
Delhi Cantt - 110010

... Respondents

(By Advocate : Shri C. Bheemanna)



## **O R D E R (ORAL)**

**Hon'ble Mr. R.N. Singh, Member (J) :**

**MA No. 2027/2021**

The present MA has been filed on behalf of the respondents for taking on record the relevant judgment of Hon'ble Supreme Court, i.e., Order/Judgment dated 05.03.2020 in SLP (C) No. 21803/2014 titled ***Union of India and Ors. vs. M.V. Mohanan Nair (2020) 5 SCC 421*** (Annexure – MA/2) and for final hearing of the present OA.

2. For the reasons given therein in the MA and keeping in view no objection from learned counsel for the applicants, MA No. 2027/2021 is allowed to the extent that the Order/Judgment dated 05.03.2020 of Hon'ble Supreme Court, as annexed in Annexure – MA/2, be taken on record.

**OA No. 474/2015**

With the consent of learned counsels for the parties, OA is taken up for final hearing today itself.

2. Shri C. Bheemanna, learned counsel for the respondents submits that the present OA was adjourned *sine die* vide Order of this Tribunal dated 05.12.2019



(Annexure - MA/1), in view of pendency of the case, i.e., M.V. Mohanan Nair (supra) before the Hon'ble Apex Court, however, the same has been decided by the Hon'ble Apex Court vide Order/judgment dated 05.03.2020 and nothing survives in the present OA. To such submission made by Shri C. Bheemanna, learned counsel for the respondents, Shri B. L. Wanchoo, learned counsel for the applicants fairly admits the same.

3. Accordingly, in view of the aforesaid, the present OA is dismissed. Pending MAs also stand disposed of. However, in the facts and circumstances, no order as to costs.

**(R.N. Singh)**  
**Member (J)**

**(A.K. Bishnoi)**  
**Member (A)**

/akshaya/arti/